(ङ) यदि नहीं, तो इसके क्या कारण हैं?

संसदीय कार्य तथा निर्माण और झावास संद्री (श्री भीष्म नारायण सिंह): (क) से (ङ) यह सूचना एक द्र की जारही है भीरसभाषटल पर रखदी जायेगी।

Appointments to Group 'A' and Group 'B' Category in Education Department of Andaman and Nicobar Islands

9545. SHRI G. B. GOHIL: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

- (a) whether Government have received any representation from the Post Graduate Teachers Association (Port Blair) enlisting irregularities in the working of the Education Department of Andaman and Nicobar Islands:
- (b) how many cases are pending in courts in respect of appointments to Group 'A' and Group 'B' posts in the Education Department of Andaman and Nicobar Islands, which were got approved and regularised by the UPSC; and
- (c) the action which Government have so far taken or propose to take for eradicating such irregularities?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRIS B. CHAVAN): (a) According to information furnished by the Andaman and Nicobar Administration, a representation was received from the Post Graduate Teachers Association which contained certain allegations about promotions not being made according to the recruitment rules, etc.

(b) Ten cases relating to Group 'A' and 'B' posts are pending with the Calcutta High Court. In view of

this, regular appointments could not be made and with the approval of Union Public Service Commission, adhoc appointments to these posts have been made.

(c) In view of reply to (b) above, the question does not arise.

Shifting Cultivation in Manipur during Sixth Plan

9546 SHRI AJOY BISWAS: Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of tribal engaged in shifting cultivation in Manipur; and
- (b) the scheme during the Sixth Five Year Plan for rehabilitation of those persons?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R, V. SWAMINATHAN): (a) About 50,000 families.

(b) A State Sector Scheme called "Control of Shifting Cultivation" has been included in the Sixth Plan with an outlay of Rs. 450 lakhs.

Setting up of National Commission on Water Supply and Sanitation

9547. SHRI K. PRADHANI: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether there is any proposal under consideration for setting up a National Commission on Water Supply and sanitation as per the consensus arrived at the 1977 World Conference; and
 - (b) if so, the details thereof?

THE MINISTER OF PARLIA-MENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA